

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
SOUTHERN ZONAL BENCH AT CHENNAI  
ORIGINAL APPLICATION No. 157 of 2025**

**IN THE MATTER OF:**

S. Lakshmiammal,  
W/o. Sampath,  
2/915, Nethaji Street, Molachur Village,  
Sriperumbadur Taluk,  
Kancheepuram District - 602 106

.....Applicants.

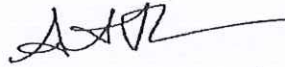
**Vs**

Tamil Nadu Pollution Control Board.  
No.76, Mount Salai, Guindy, 600 032  
Chennai-600032

.....Respondents.

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**Advocate for Respondent: TNPCB  
Thiru.S. Sai Sathya Jith,  
Advocate, Chennai.**



**Report submitted to the Hon'ble National Green Tribunal, SZ by the Second Respondent - TAMIL NADU POLLUTION CONTROL BOARD (TNPCB) in Original Application No. 157 of 2025 which is filed by S. Lakshmiammal, W/o. Sampath, 2/915, Nethaji Street, Molachur Village, Sriperumbadur Taluk, Kancheepuram District against Union of India, Rep. by The Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan Jorbagh Road, New Delhi and others.**

The Hon'ble National Green Tribunal (SZ) has directed the respondents to file their respective replies/reports vide order dated 08.08.2025 and to comply the Hon'ble Order, the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai submits the report on behalf of the 2<sup>nd</sup> respondent.

A. The application has filed before the Hon'ble National Green Tribunal (SZ), Chennai with the following prayers as follows:

- “i). Direct the respondents to restore the government canal in Survey No. 239/1 to its original course and width as recorded in the FMB;*
- ii). Declare the construction made by the 9th respondent as illegal and direct its removal;*
- iii). Direct the Tamil Nadu Pollution Control Board to assess the environmental damage caused and submit a report;*
- iv). Award environmental compensation against the 9th respondent for degradation and nuisance;*
- v). Direct the State and local authorities to restore the natural sewage flow into the Eri or Lake in Survey No. 241 and ensure its regular maintenance;*
- vi). Restrain the 9th respondent from making further constructions or using the encroached portion for any purpose;*

*vii). Pass such other or further order(s) as this Hon'ble Tribunal may deem fit and proper in the interest of justice and environmental protection.”*

**B.** The public water canal mentioned by the applicant in the application passes through Survey No. 39/1, Santhavellore Village, Sriperumbudur Taluk, Kancheepuram District and connects to the eri located in Survey No. 41 of the Santhavellore Village, Sriperumbudur Taluk, Kancheepuram District. However, the applicant has mentioned the canal as being located in Survey No. 239/1 of Santhavellore Village, Sriperumbudur Taluk, Kancheepuram District, which is not adjacent to the applicant land in Survey No. 39/26.

**C.** The Tamil Nadu Pollution Control Board (TNPCB) was inspected the site on 18.09.2025 and observed that the sewage from the 9<sup>th</sup> Respondent house, residences of the Molachur Village and Santhavellore Village are disposed into the public canal which leads to the Eri located in SF no. 41 of the Santhavellore Village, Sriperumbudur Taluk and Kancheepuram District.

**D.** The sewage samples were collected from the below three locations and sent for analysis to District Environmental laboratory, Tamil Nadu Pollution Control Board (TNPCB), Oragadam.

- i) Sewage collected from the outlet of 9<sup>th</sup> Respondent house, KarumariammanKoil street, Molachur (Latitude 12.926955 N, Longitude 79.873747 E)
- ii) Sewage collected from the storm water channel near Karumariammankoil street, Molachur (Latitude 12.927086 N, Longitude 79.874384 E)
- iii) Water collected from the Santhavellore waterbody(Tank) (Latitude 12.926277 N, Longitude 79.873718 E)

E. The Report of Analysis (ROA) of the sewage sample collected from the respondent's house at KarumariammanKoil Street, Molachur, confirms the presence of BOD (42 mg/L) and Total Suspended Solids (336 mg/L), and that the sewage is being disposed into the public canal which leads to the Eri located in S.F. No. 41 of Santhavellore Village, Sriperumbudur Taluk, Kancheepuram District.

F. The ROA of the water samples collected from two other locations reveals that the Biological Oxygen Demand (BOD) values are in the range of 23 mg/L to 26 mg/L, as against the standard of 3 mg/L stipulated under the designated Best Use Class B (outdoor bathing) water quality criteria prescribed by the CPCB, which is attributable to the discharge of sewage into the Santhavellore waterbody (eri). **(The report of analysis is enclosed as Annexure - I).**

Sl. No.	Place of the sample collected	BOD value	Criteria for BOD for designated best use(Class B) for outdoor bathing
1.	Water collected from the Santhavellore waterbody(Tank) (Latitude 12.926277 N, Longitude 79.873718 E)	26 mg/lit	3 mg/lit or less
2.	Water collected from the storm water channel near Karumariamankoil street, Molachur (Latitude 12.927086 N, Longitude 79.874384 E)	23 mg/lit	3 mg/lit or less

G. The District Environmental Engineer has recommended to the board vide Letter No.: F. No.DEE/TNPCB/SPR/ F. NGT O.A. No.157 of 2025 dated: 10.11.2025 to issue following certain directions to the Block Development Officer, Sriperumbudur Panchayat Union in which the above said two village panchayats are located for the proper treatment and disposal of sewage:



**TAMIL NADU POLLUTION CONTROL BOARD  
DISTRICT ENVIRONMENTAL LABORATORY,  
ORADADAM, SRIPERUMBUDUR- 602 105**

**SAMPLE DETAILS**

**ROA.NO.164/TNPCB/DEL-SPR/2025-2026/Date:09 /10/2025**

1.	Name & Address of the Sender	The District Environmental Engineer, TNPCB, Sriperumbudur
2.	Date & Time of Collection	18/09/2025 - 05.18PM
3.	Date & Time of Receipt at Lab	19/09/2025 - 5.40PM
4.	Numbers & Nature of the Sample	1 No of effluent sample

DEE Code No	Lab Code No	Point of Collection	Whether Treated/ Untreated
251403	12812526SPR	Water collected from the santhavellore waterbody(tank)	Untreated

**TEST REPORT**

S.No	DEE Code No	Unit	SPR 251403	Test Method
	Lab Code No.		1281	
Parameters				
1.	pH @ 25°C	Number	7.31	APHA 24th Ed. 2023 (4500 - H+ B.)
2.	Total Suspended solids @ 105°C	mg/L	124	APHA 24th Ed. 2023 (2540 - D.)
3.	Total Dissolved Solids @180°C	mg/L	728	APHA 24th Ed. 2023 (2540 - C.)
4.	Chloride as Cl <sup>-</sup>	mg/L	132	APHA 24th Ed. 2023 (4500 - Cl- B.)
5.	Sulphate as SO <sub>4</sub> <sup>2-</sup>	mg/L	10	APHA 24th Ed. 2023 (4500 - SO42- E.)
6.	BOD (3 days @ 27°C)	mg/L	26	IS 3025 (Part - 44):1993, Reaff: 2009
7.	COD	mg/L	160	IS 3025 (Part - 58): 2006

Note: < = Indicates Less than Minimum Detectable Limit.

*[Signature]*  
09/10/25

Environmental Scientist

*[Signature]*  
9/10/25  
Deputy Chief/Scientific Officer,  
DEL, TNPCB, Oradadam.



TAMIL NADU POLLUTION CONTROL BOARD  
DISTRICT ENVIRONMENTAL LABORATORY,  
ORADADAM, SRIPERUMBUDUR- 602 105  
SAMPLE DETAILS

ROA.NO.164/TNPCB/DEL-SPR/2025-2026/Date: 09/10/2025

1.	Name & Address of the Sender	The District Environmental Engineer, TNPCB, Sriperumbudur
2.	Date & Time of Collection	18/09/2025 – 05.10PM
3.	Date & Time of Receipt at Lab	19/09/2025 – 5.40PM
4.	Numbers & Nature of the Sample	1 No of effluent sample

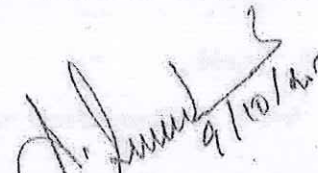
DEE Code No	Lab Code No	Point of Collection	Whether Treated/Untreated
251402	12802526SPR	Sewage collected from the storm water channel near karumariamman koil street	Untreated

TEST REPORT

S.No	DEE Code No		SPR 251402	Test Method
	Lab Code No.		1280	
	Parameters	Unit		
1.	pH @ 25°C	Number	7.42	APHA 24th Ed. 2023 (4500 – H+ B.)
2.	Total Suspended solids @ 105°C	mg/L	28	APHA 24th Ed. 2023 (2540 – D.)
3.	Total Dissolved Solids @180°C	mg/L	914	APHA 24th Ed. 2023 (2540 – C.)
4.	Chloride as Cl <sup>-</sup>	mg/L	350	APHA 24th Ed. 2023 (4500 – Cl- B.)
5.	Sulphate as SO <sub>4</sub> <sup>2-</sup>	mg/L	40	APHA 24th Ed. 2023 (4500 – SO42- E.)
6.	BOD (3 days @ 27°C)	mg/L	23	IS 3025 (Part – 44):1993, Reaff: 2009
7.	COD	mg/L	144	IS 3025 (Part – 58): 2006

Note: < = Indicates Less than Minimum Detectable Limit.

  
09/10/25  
Environmental Scientist

  
9/10/25  
Deputy Chief Scientific Officer,  
DEL, TNPCB, Oragadam.



TAMIL NADU POLLUTION CONTROL BOARD  
DISTRICT ENVIRONMENTAL LABORATORY,  
ORADADAM, SRIPERUMBUDUR- 602 105

SAMPLE DETAILS

ROA.NO.164/TNPCB/DEL-SPR/2025-2026/Date: 09/10/2025

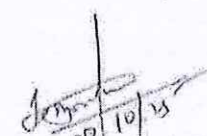
1.	Name & Address of the Sender	The District Environmental Engineer, TNPCB, Sriperumbudur
2.	Date & Time of Collection	18/09/2025 - 05.04PM
3.	Date & Time of Receipt at Lab	19/09/2025 - 5.40PM
4.	Numbers & Nature of the Sample	1 No of effluent sample

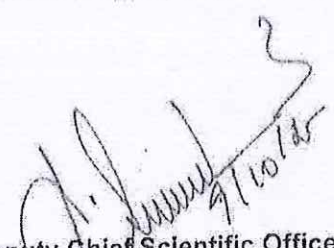
DEE Code No	Lab Code No	Point of Collection	Whether Treated/ Untreated
251401	12792526SPR	Sewage collected from the outlet of thiru. Baskar house, karumariamman koil street	Untreated

TEST REPORT

S.No	DEE Code No	Unit	SPR 251401	Test Method
	Lab Code No.		1279	
Parameters				
1.	pH @ 25°C	Number	7.5	APHA 24th Ed. 2023 (4500 - H+ B.)
2.	Total Suspended solids @ 105°C	mg/L	336	APHA 24th Ed. 2023 (2540 - D.)
3.	Total Dissolved Solids @180°C	mg/L	2460	APHA 24th Ed. 2023 (2540 - C.)
4.	Chloride as Cl <sup>-</sup>	mg/L	899	APHA 24th Ed. 2023 (4500 - Cl- B.)
5.	Sulphate as SO <sub>4</sub> <sup>2-</sup>	mg/L	220	APHA 24th Ed. 2023 (4500 - SO42- E.)
6.	BOD (3 days @ 27°C)	mg/L	42	IS 3025 (Part - 44):1993, Reaff: 2009
7.	COD	mg/L	680	IS 3025 (Part - 58): 2006

Note: < = Indicates Less than Minimum Detectable Limit.

  
29/10/25  
Environmental Scientist

  
9/10/25  
Deputy Chief Scientific Officer,  
DEL, TNPCB, Oragadam.





**TAMIL NADU POLLUTION CONTROL BOARD**


**Proceeding No.: T6/TNPCB/F.035790/STP/SPR/2025 Dated: 20.01.2026**

**Sub:** TNPCB – Sewage – Hon'ble National Green Tribunal (SZ) OA No. 157 of 2025 – Disposal of untreated sewage into public canal and Santhavellore Eri – Directions under section 33A of the Water (P&CP) Act, 1974 as amended – Issued – Reg.

**Ref:** DEE, Sriperumbudur Lr. No. F. No.DEE/TNPCB/SPR/F.NGT OA No. 157 of 2025, dated: 10.11.2025

\*\*\*\*\*

Whereas, Tmt. S. Lakshmiammal W/o Sampath has filed O.A.No. 157 of 2025 with the prayer to direct the respondents to restore the government canal in Survey No. 239/1 to its original course and width as recorded in the FMB and environmental damage due to sewage disposal into the canal. The public water canal passes through Survey No. 39/1, Santhavellore Village, Sriperumbudur Taluk, Kancheepuram District and connects to the Eri located in Survey No. 41 of the Santhavellore Village, Sriperumbudur Taluk, Kancheepuram District.

Whereas, the site was inspected by the officials of TNPCB, Sriperumbudur on 18.09.2025, and it was observed that sewage from residences of the Molachur Village and Santhavellore Village was disposed into the public canal which leads to the Eri located in SF no. 41 of the Santhavellore Village, Sriperumbudur Taluk and Kancheepuram District. The analysis of samples collected during the inspection indicate the disposal of sewage into Santhavellore waterbody (Eri).

Under the given circumstances, the District Environmental Engineer, Sriperumbudur has recommended the issuance of certain directions to the Block Development Officer, Sriperumbudur Panchayat Union under section 33A of the Water (Prevention & Control of Pollution) Act, 1974 as amended.

In view of the above, the Board has also decided to issue necessary directions under section 33 A of the Water (P&CP) Act, 1974 as amended.

Therefore, in exercise of the powers vested to the Board under 33 A of the Water (Prevention & Control of Pollution) Act, 1974 as amended, the following directions are issued to the Block Development Officer, Sriperumbudur Panchayat Union for compliance within a period of **15 days**.

1. The local body shall stop the disposal of sewage into Eri located in the S. F. No. 41 of the Santhavellore Village, Sriperumbudur Taluk, Kancheepuram District.

2. The local body shall provide necessary treatment facilities for the treatment and disposal of sewage from the Santhavellore and Molachur Villages.

Failure to comply with the above said directions within the given time period will result in further action in accordance with the provisions of the Water (Prevention & Control of Pollution) Act, 1974 as amended.

The action taken report on the above said directions shall be furnished to this office within one month from the date of receipt of this proceeding.

The receipt of this proceeding shall be acknowledged

S. V. V. V.  
21.1.24  
For Chairperson

To  
The Block Development Officer – Sriperumbudur Panchayat Union,  
Sarala Nagar,  
SH-110, Kodambakkam Sriperumbudur Road,  
Kanchipuram – 602105  
e-mail: [bdosri.tnkpm@nic.in](mailto:bdosri.tnkpm@nic.in)

**Copy submitted to**

1. The Additional Chief Secretary to Government,  
Environment, Climate Change & Forests Department,  
Secretariat, Chennai - 600 009.
2. The Additional Chief Secretary to Government,  
Rural Development & Panchayat Raj Department,  
Secretariat, Chennai - 600 009.

**Copy to**

1. The Joint Chief Environmental Engineer (M),  
Tamil Nadu Pollution Control Board,  
Chengalpattu
2. The District Environmental Engineer,  
Tamil Nadu Pollution Control Board,  
Sriperumbudur. - For follow up action.

A. file copy

**BEFORE THE HON'BLE NATIONAL  
GREEN TRIBUNAL SOUTHERN ZONE,  
CHENNAI**

**Appeal No. 157 of 2025 (SZ)**

**IN THE MATTER OF:**

S. Lakshmiammal,  
W/o. Sampath,  
2/915, Nethaji Street, Molachur Village,  
Sriperumbadur Taluk,  
Kancheepuram District - 602 106. ....Applicant

Vs

Tamil Nadu Pollution Control Board,  
76, Mount Salai, Guindy,  
Chennai-600 032.

...Respondent

**REPORT FILED ON BEHALF OF THE  
SECOND RESPONDENT -TAMIL NADU  
POLLUTION CONTROL BOARD**

Date of filing : 10.04.2026

Date of hearing : 14.04.2026



Thiru.S.Sai Sathya Jith,  
Advocate for 2<sup>nd</sup> Respondent: TNPCB.

